THE VICE-C HAIRMAN (SHRI A KB AR ALI KH \N): This may be considered when v e discuss the matter.

Evidence tendered

SHRI M. P. B IARGAVA: I have made out a case or the Homoeopathy Bill to be introdi: :ed.

THE VICE-C HAIRMAN (SHRI AKBAR ALI KH VN): At this stage?

SHRI M. P. BI ARGAVA: Yes. So, the House will h; ve to give permission for the bifurcatio i of this Council and introduction of tl e Homoeopathy Bill. That is what I w mted io point out.

SHRI BHUPISH GUPTA (West! Bengal): Bifurca ion of what Council? i

SHRI M. P. IHARGAVA: Mr.. Bhupesh Gupta is too intelligent for me to tell what bifurcation. What was referred to us was. . .

SHRI BHUPES H GUPTA: Is it the Jantar Mantar ty >e of bifurcation?

SHRI M. P. B IARGAVA: Somehow Mr. Bhupesl Gupta has some sort of hallucination i tout things happening outside the Hous . I am talking business. What was referred to the Committee was a Joi: it Central Council for Indian system of medicine and Homoeopathy. The Cor imittee felt that there was nothing in < ommon between the two and therefor:...

SHRI BHUPI SH GUPTA: You required to sit in i Committee to understand that simple thing?

SHRI M. P. 1 HARGAVA: Ayurveda, Siddha an I Unani come under Indian system of ledicine, and Homoeopathy is a differe it system of medicine. Therefore, they wanted two Councils for the purpose.

SHRI BHUPESH GUPTA: Have it.

EVIDENCE TI '.NDERED BEFORE THE JOINT COMMITTEE OF THE HOUSES ON T'E INDIAN MEDI-CINE AND HC MOEOPATHY CENTRAL COU vfCIL BILL, 1968

SHRI M. P. iHARGAVA (Uttar Pradesh): Sir, I leg to lay on the Table a copy of the c idence tendered before

the Joint Committee of the Houses on the Bill to provide for the constitution of a Central Council of Indian Medicine and Homoeopathy and the maintenance of a Central Register of Indian Medicine and Homoeopathy and for matters connected therewith.

before the Joint Committee

अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आदेश (संशोधन) विधेयक, 1967 सम्बन्धी सभाओं की संयुक्त समिति का प्रतिवेदन

श्री सुन्दरसिंह भंडारी (राजस्थान) : अनु-सूचित जातियों और अनुसूचित अ≀दिम जातियों की सूचियों में कतिपय जातियों और आदिम जातियों के समावेश तथा निस्सारण, और इस प्रकार के समावेश अथवा निस्सारण के फलस्वरूप आवश्यक हो उठने वाले प्रतिनिधित्व के पून: समायोजन और संसदीय तथा विद्यान सभाई निर्वाचन क्षेत्रों के पनः परिसीमन तथा तत्संसक्द विषयों का उपबन्ध करने वाले विधेयक सम्बनी सभाओं की संयुक्त समिति के प्रतिबंदन की एक प्रतिमें सभाषटल पर रखता है।

अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आवेश (संशोधन) विधेयक, 1967 सम्बन्धी सभाओं की संयक्त समिति के समक्ष दिया गया साध्य

श्री सुन्दर सिंह भंडारी (राजस्थान) : अन्-मुचित जातियों और अनुसूचित आदिम जातियों की सुचियों में कतिपय जातियों और आदिम जातियों के समावेश तथा निस्सारण, और इस प्रकार के समावेश अथवा निस्सारण के फलस्वरूप आवश्यक हो उठने वाले प्रतिनिधित्व के पून: समायोजन और संसदीय तथा विधान सभाई निर्वाचन क्षेत्रों के पूनः परिसीमन तथा तत्संसक्त विषयों का उपबन्ध करने वाले विधेयक सम्बन्धी सभाओं की संयुक्त समिति के समक्ष दिये गये साक्ष्य की एक प्रति मैं सभा पटल पर रखता है।

अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आदेश (संशोधन) विधेयक, 1967 सम्बन्धी समाओं की संयुक्त समिति की प्राप्त जापन/अभ्यावेदन

श्री सुन्दर सिंह भंडारी (राजस्थान) : अनुसूचित जातियों और अनुसूचित आदिम जातियों की सूचियों में कितपय जातियों और आदिम जातियों के समावेश तथा निस्सारण, और इस प्रकार के समावेश अथवा निस्सारण के फलस्वरूप आवश्यक हो उठने वाले प्रतिनिधित्व के पुन: समायोजन और संसदीय तथा विधान सभाई निर्वाचन क्षेत्रों के पुन: परिसीमन तथा तत्संसक्त विषयों का उपवन्ध करने वाले विधेयक सम्बन्धी सभाओं की संयुक्त समिति को प्राप्त ज्ञापनों/अभ्यावेदनों की प्रतियां में सभा पटल पर रखता हूं।

अनुसूचित जातियां तथा अनुसूचित आदिम जातियां आदेश (संशोधन) विधेयक, 1967 सम्बन्धी समाओं की संयुक्त समिति के अध्ययन दलो द्वारा की गई यात्राओं सम्बन्धी अध्ययन दिप्पणियां

श्री सुन्दर सिंह भंडारो (राजस्थान) : अनुसूचित जातियों और अनुसूचित आदिम जातियों
की सूचियों में कतिपय जातियों और आदिम
जातियों के समावेश तथा निस्सारण, और
इस प्रकार के समावेश अथवा निस्सारण के
फलस्वरूप आवश्यक हो उठने वाले प्रतिनिधित्व
के पुनःसमायोजन और संसदीय तथा विधान
सभाई निर्वाचन क्षेत्रों के पुनःपरिसीमन तथा
त्संसक्त विषयों का उपबन्ध करने वाले विधेयक
उम्बन्धी सभाओं की संयुक्त समिति के अध्ययन
लों के द्वारा की गई यावों सम्बन्धी टिप्पणियों
ही एक प्रति मैं सभा पटल पर रखता हं।

RE DEMONSTRATION BY UNEM-PLOYED YOUTH

SHRI BHUPESH GUPTA (West Bengal): Mr. Vice-Chairman, before you proceed to the next item, I have a **request** to make. **You** seem to be in I

a receptive mood also. Today a demonstration of young students and youth has come to voice their grievances and demands against unemployment. And they have come from all parts of the country. Perhaps by now they will be approaching Parliament, near the Vijay Chowk. I think they have got also some petition. That will be submitted in due course. But I think you will agree that unemployment is a very serious problem in the country today. When young people have come from all parts of the country, thousands of them, voicing their demands and seeking redress against unemployment, Parliament should show sympathy. And I would request you, Mr. Vice-Chairman, personally, on behalf of our House, to go there and talk to them and also give an opportunity to the Members of the House, if possible by adjourning it at half past five . . .

AN HON.. MEMBER: Beyond five?

SHRI BHUPESH GUPTA: ... so that they can also go there, if you decide to go beyond five. They have come from all parts of the country. I think our sympathies for the unemployed young men and women, students and youth, should be duly expressed in a befitting manner. And therefore I request you to do something which signifies that sympathy and understanding on the part of Parliament.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): We have every sympathy for the unemployed young friends and I am sure those who would like to go and see them and sympathise with them will certainly do so.

RE PAYING TRIBUTE TO SHRI-MATI VIOLET ALVA AND SHRI JAISUKHLAL HATHI

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Shri Lokanath Misra has asked my permission to refer to the question of paying tribute to Shrimati Violet Alva and Shri Jaisukhlal Hathi. I am permitting him.

SHRI LOKANATH MISRA (Orissa): tt is a . . .

SHRI M. P. BHARGAVA (Uttar Pradesh): Mr. Vice-Chairman, I have i submission'to make. Instead of mak-ng these felicitations at the fae end of he day . ..